

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Bank of India
Vs
Monorex Pvt Ltd

MAIN PETITION NUMBER : CP/1381/IB/2018

(IA/MA) APPLICATION NUMBERS

IA(IBC)/937(CHE)2024

ORDER

Present: Ld. Counsel Shri. A G Sathyanarayana for the Applicant.

This application has been filed to take on record 17th progress report for the quarter ended 31.03.2024.

Ld. Counsel submits that within few days, dissolution application will be filed.

Report is taken on record, subject to all just exceptions.

IA(IBC)/937(CHE)2024 is accordingly **disposed of**.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(SANJIV JAIN)
MEMBER (JUDICIAL)